Annexure – 5

Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.11.2023 In accordance with Section 25(2) (e), IBC ,2016

List of operational creditors (Workmen)

| 1                  | 1                            | 1                                  | ı  | 1                          | 1                                    | 1                     | 1                         | 1                        |                           |                 | 1               | 1   | 1       |
|--------------------|------------------------------|------------------------------------|--|----------------------------|--------------------------------------|-----------------------|---------------------------|--------------------------|---------------------------|-----------------|-----------------|---|---------|
| Remarks, if<br>any | Amount of claim not admitted | Amount of claim under verification | Amount of any mutual Amount of contingent dues, that claim under claim may be set-verification off | Amount of contingent claim | % voting share in CoC, if applicable | Whether related party | Nature<br>of claim        | Amount of claim admitted | Amount claimed            | Date of receipt | Name of workman | Name of authorised representative, if any | Sl. No. |
|                    |                              |                                    | Amount of  |                            |                                      | admitted              | Details of claim admitted | מ                        | Details of claim received | Details         |                 |   |         |
| (Amount in₹        | 0 2                          |                                    | e e  |                            |                                      |                       |                           |                          |                           |                 |                 |   |         |

SNI \* MANOHAR SO 1400: